

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 186-187 of 2020

IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. ...Appellants.

Versus

Usha O.K ...Respondent.

Present:

For Appellant: Ms. Pallavi Parmar, Advocate

For Respondents: None

With

Company Appeal (AT) No. 188-189 of 2020

IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. ...Appellants.

Versus

V.D. Viju ...Respondent.

Present:

For Appellant: Ms. Pallavi Parmar, Advocate

For Respondents: None

With

Company Appeal (AT) No. 190-191 of 2020

IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. ...Appellants.

Versus

Babu Foustine ...Respondent.

Present:

For Appellant: Ms. Pallavi Parmar, Advocate

For Respondents: None

With

Company Appeal (AT) No. 192-193 of 2020

IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr.

...Appellants.

Versus

Saramma Mohan

...Respondent.

Present:

For Appellant: Ms. Pallavi Parmar, Advocate

For Respondent: None

ORDER
(Virtual Mode)

05.11.2020 Ms. Pallavi Parmar, representing Appellants in all these Appeals submits that these Appeals and Company Appeal (AT) No. 194-195 of 2020, Company Appeal (AT) No. 196-197 of 2020, Company Appeal (AT) No. 198-199 of 2020 and Company Appeal (AT) No. 200-201 of 2020, are filed on the common ground. However, Company Appeal (AT) No. 194 – 195 of 2020, Company Appeal (AT) No. 196-197 of 2020, Company Appeal (AT) No. 198-199 of 2020 and Company Appeal (AT) No. 200-201 of 2020 are listed tomorrow i.e. on 06th November, 2020.

Therefore, it is requested that the Appeals which are listed today may be adjourned and they may be listed tomorrow alongwith aforesaid Appeals.
Prayer Allowed.

Registry is directed to list these Appeals alongwith Company Appeal (AT) No. 194 – 195 of 2020, Company Appeal (AT) No. 196-197 of 2020, Company

Appeal (AT) No. 198-199 of 2020 and Company Appeal (AT) No. 200-201 of 2020.

Let these Appeals be listed 'For Admission (Fresh Case) on **06th November, 2020.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

SC/Kam.